(ख) निश्चित की गई डीलरशिपों/वितरण केन्द्रों को प्रमुख समाचार पत्रों में विज्ञापित किया जाता है और ऐसे विज्ञापनों के संदर्भ में प्राप्त आवेदनों पर एक स्वतंत्र तेल चयन बोर्ड द्वारा विचार किया जाता है जिसके अध्यक्ष उच्च न्यायालय के सेवा प्राप्त न्यायाधीश होते हैं। तेल चयन बोर्ड की सिफारिशों पर तेल कंपनी द्वारा नियुक्ति की जाती है। डीलर चयन प्रक्रिया का कड़ाई से पालन किया जाता है और कोई भी असामान्यता की सूचना मिलने पर उसकी विधिवत जांच की जाती है और उपचारात्मक कदम उठाये जाते हैं।

(ग) विपणन योजना 1988–89 तथा 1987–88 तक राजस्थान में एल पी जी वितरण केन्द्रों को खोलने के लिए क्रमश: 61 स्थान और खुदरा बिक्री केन्द्र खोलने के लिए 69 स्थान निर्दिष्ट किये गये हैं। इनका ब्यौरा अनुपत्र में दिया गया है। [देखिए परिशिष्ट 151, अनुपत्र संख्या 49]

राजस्थान में पेट्रोल पंप और गैस एजेंसियां

603. डा० अबरार अहमद खान: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) इस समय देश में भारत पेट्रोलियम लिमिटेड और हिन्दुस्तान पेट्रोलियम लिमिटेड के कितने पेट्रोल पंप एवं गैस एजेंसियां हैं तथा इनके द्वारा गत तीन वर्षों में वर्षवार कितना पेट्रोल एवं डीजल वितरित किया जा रहा है; और

(ख) राजस्थान में पेट्रोल पम्प एवम् गैस एजेंसी धारकों की संख्या तथा उनके नाम और पते क्या-क्या हैं?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त): (क) 1–4–1989 को मैसर्स भारत पेट्रोलियम कारपोरेशन लिमिटेड (बी पी सी एल) और मैसर्स हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड (एच पी सी एल) द्वारा देश में चलाये जा रहे खुदरा बिक्री केन्द्रों (पेट्रोल/डीजल) तथा एल पी जी वितरण केन्द्रों की संख्या इस प्रकार है:—

	%3U fg^T %fj (%ta/fr^)	P?ro <ft» 5fV« f^rrir %SB'
1. «ffo «fro rfTo o^iOj	3822	704
2. IT=cf© qlo gT« 17^0	5805	1092

***imm* ?7 ^?^r MY %??> %** ('000 foeSJYZT)

	efYo «ff« €TO qq 9		1150 tfY« ^te ^#	
1986-87	1079.42	3464.09	991.07	3277.00
1987-88	1190.13	3780.55	1093.87	3574.47
1988-89	1283.50	4089.51	•1178.43	3837.79

(ख) 1-4-1989 को राजस्थान में 123 एल पी जी वितरण केन्द्र और 833 खुदरा बिक्री केन्द्र काम कर रहे थे। राजस्थान में काम कर रहे सभी उपर्युक्त वितरकों/डीलरों के संबंध में आंकड़ा एकत्र करने में लगने वाले प्रयास वांछित उद्देश्य की पूर्ति के अनुरूप नहीं होंगे।

Import of LPG

604. SHRI ANAND SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what was the quantum of LPG imported by India during 1988-89 and the amount of foreign exchange involved; and

(b) whether any action plan has been chalked out for attaining self-sufficiency in LPG production and if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS <SHRI BRAHM DUTT): (a) A quantity of 240 thousand tonnes of LPG valued at Rupees 69.17 crores was imported during the year 1988-89.

(b) In order to increase the production of LPG and other petroleum products, the refining capacity in the country is proposed to be augmented in addition to the establishment of an LPG recovery plant at Bijaipur.

ONGC Oil Output Plon

605. SHRI PRAMOD MAHAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'Disruption of out-

put plan costs ONGC $ 150000

a day'- which appeared in the Business Standard, Calcutta of April 2, 1989; and

(b) if so, what are the details thereof and what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) Due to the backing out of a contractor, M/s. Comex, Franc selected by ONGC against a global tender in June, 1988 for laying the inter cpnnecting well flow lines in respect of the early production system proposed for the satellite system ONGC had to negotiate with the other bidders in this tender for getting the job completed. A fresh contract was, the awarded to the new party selected for this job contract Dermott USA, at a price of US 4.650 million. Production from these wells menced w.e.f. 6-6-1989.

Oil terminal at Paradeep

6O6. SHRI BAIKUKTHA *nath* SAHUwill the Minister NATH lTfROLEUM AND NEURAL GAS be pleased to state.

(a) whether the proposal to set uD Gas terminal at Proposal to been approved;

• (b) if so, what is the revised estimate of the project; and

(c) what steps ate being taken to expedite the establishment of the oil terminal at Paradeep?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTER OF ENERGY SHRI C.K JAFFAR SHARMA (A) AND (B) THE QUANTITY OF COAL AT THE PITHEADSIN THE COLLIREIS OF COAL INDIAN LIMITED AS ON 1-6-1989 AND 1-6-199-34.65MILLION TONNES ON 1-6-1988-28.16 MILION TONNES

(C) PITHEAD STOCK EQUAVALENT TO ONE MONTH'S PRODUCTION IS CONSIDERED OPTIMUM FOR THE COMPANY AS A WHOLE